

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
C.P. (IB)/122(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Valiant Organics Limited

.....Applicant

V/s

Nilkanth Organics Private Limited

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.

For the Respondent : Mr. Bhaumik R. Adv.

ORDER

Ld. Counsel for the applicant submitted that they have filed rejoinder.

List for further consideration on 14.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)